

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF NOVEMBER-2024

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OF DATE EXECUTIO /N DECREE	OF NUMBER OF DAYS FOR EXECUTION OF	ACT SECTION
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-400/2023	03.03.2023	PRAVEEN KUMAR JAIN VS. SMOOTH MOTORS	O.P. AGGARWAL AND MADHUSUDAN BHAYANA	9899695533 & 7838442301	04.11.2024	612	Yes	Contested	-----	-----	Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1195/2023	28.08.2023	STATE BANK OF INDIA VS. M/s. AAGHAAZ	VLJAY PRAKASH AND SANDEEP MISHRA	9810210832 & 9891144454	05.11.2024	435	Yes	Contested	-----	-----	Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1458/2023	01.11.2023	RAMESHWAR LAL FOODS PVT. LTD. VS. KAPASANA AGRO PVT. LTD.	R.K. TARUN AND NITIN GARG	9811225854 & 7770833377	13.11.2024	378	Yes	Contested	-----	-----	Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2149/2022	09.09.2022	SANJAY JAIN VS. JAGJIT SINGH GULATI	NARVIR SINGH AND JITESH KUMAR SINGH	9654733113 & 9868739146	08.11.2024	801	Yes	Contested	-----	-----	Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-877/2023	30.05.2023	CANARA BANK VS. SIMRAN FASHION STYLE	MS. BULBUL YADAV AND MR. ROHIT	9654829371 & 9319853697	20.11.2024	540	Yes	Contested	-----	-----	Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1430/20213	27.10.2023	REKHA ROHTAGI VS. SURYA SANITARY TRADERS	K.K. SRIVASTAVA AND PAWAN KAPOOR	9552363981 & 7803853691	26.11.2024	396	Yes	Contested	-----	-----	Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-225/2019	22.02.2019	SUPER HOZE INDUSTRIES PVT. LTD. VS. PIARE LAL	RAHUL TANDON AND LALIT KUMAR	9899619440 & 9811103959	29.11.2024	2107	Yes	Contested	-----	-----	Suit for Recovery
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)/	1866/2021	18.06.2021	KHUSHI AGRO FOODS PRODUCTS Vs ROYAL AGRI SUPPLY	MOHD SULAMAN KHAN	NA	06.11.2024	1203	NIL	NIL	Recovery		
			306	CS (COMM)/	1232/2023	14.09.2023	M/S A.K. BROTHERS Vs M/S GAURAV TRADERS	KALPANA JAIN	9953614443	06.11.2024	411	NIL	NIL	Recovery		
			306	CS (COMM)/	3318/2021	14.09.2021	KASHMINI LAA Vs KUMAR	VLJAY RAKESH PATIYAL	9811539888	11.11.2024	1122	NIL	NIL	Recovery		
			306	CS (COMM)	1485/2024	22.04.2024	RAKESH Vs MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	11.11.2024	199	NIL	NIL	Recovery		
			306	Misc DJ	1517/2024	03.09.2024	M/S INDIAN OIL CORPORATION LTD Vs M/S G K DIARY AND MILK PRODUCTS	KUNAL KALRA	NA	16.11.2024	73	NIL	NIL	MISC		
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM378/2024	18.03.2024	ARUN RANA VS MCD	CP TYAGE	9810231866	29.11.2024	256	Yes	DECREE	-----	-----	Suit for Recovery
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM2286/2022	06.10.2022	M/S SPACE 4 BUSINESS SOLUTION PVT.LTD VS DISTRICT ELECTION OFFICER(NEW DELHI)& ANR.	DURGESH GUPTA	9811217093	25.11.2024	781	Yes	DECREE	-----	-----	Suit for Recovery

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			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 494/2023	21.03.2023	M/S KIRAN ROADWAYS PVT.LTD VS RT PACKING LIMITED	VARUN GUPTA	9810476767	11.11.2024	501	Yes	DECREE			
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 600/2023	10.04.2023	MEENAKSHI GOEL PROP. M/S VEEJAY SERVICE STATION VS YFC PROJECTS PVT.LTD & ORS	FUSHAR GUPPYTA	9871550054	23.11.2024	593	Yes	DECREE			
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 2050/2022	26.08.2022	NARSINGH DASS & CO. VS PURPLE PAPER PRODUCTS PVT. LTD	VINAY MOHAN	7289068560	28.11.2024	825	YES	DECREE			
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	COUNTER CLAIM 05/2023	07.02.2023	NARSINGH DASS & CO. VS PURPLE PAPER PRODUCTS PVT. LTD	CHANDER MOHAN KAPOOR	9871491045	28.11.2024	660	YES	DISMISSED			
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	OMP(COMM) 96/2022	11.07.2022	SATYA PARKASH PANWAR & ORS VS IDFC BANK	LAL SINGH	9212046428	14.11.2024	857	YES	SET ASIDE			
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery												
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	OMP(COMM) 182/2022	15.12.2022	KHURSHID AMHAD LONE & ANR VS MAHINDRA & MAHINDRA FIN. SERVICE LTD.	HASNAIN VS KHAUYA	8750618722	12.11.2024	698	YES	SET ASIDE			
4	MS ANIL KUMAR SISODIA DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/514/2024	26-04-2024	MATHRA DASS AHUJA AND SONS Vs DELHI TOURISM AND TRANSPORTATION DEVELOPMENT	SH. A.K.Trivedi	9871441764	04-11-2024	192 Days	YES	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/3029/2021	28-08-2021	CANARA BANK (SYNDIACTE BANK) Vs MANISH DEHAR	(E-MS. REKHA RUSTAGI	9810168405	06-11-2024	1166 Days	YES	CONTESTED	NIL	NIL	RECOVERY
			306 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/1443/2023	27-10-2023	RENU SETH Vs M/S SURYA SANITARY TRADERS	SH. K.K.SRIVASTAVA	9811062684	07-11-2024	377 Days	YES	CONTESTED	NIL	NIL	RECOVERY
			307 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/1151/2023	10-08-2023	SHRI RAM KISHORE SHARMA PROP M/S R K ELECTRICALS Vs THE EXECUTIVE ENGINEER E AND M W AND S CN	SH. SANJAY K BANSAL	9810959432	22-11-2024	470 Days	YES	CONTESTED	NIL	NIL	RECOVERY
			308 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/1535/2023	29-11-2023	CANARA BANK (ERSTWHILE SYNDICATE BANK) Vs M/S SHREE KRISHNA ENTERPRISES AND ORS	SH. AMIT GUPTA	9810224624	26-11-2024	368 Days	YES	CONTESTED	NIL	NIL	RECOVERY
			309 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/486/2023	18-03-2023	M/S TRIDENT TECHLABS PVT.LTD Vs JYOTHY INSTITUTE OF TECHNOLOGY BANGALORE	SH. NARENDRA KALRA	9811403864	27-11-2024	620 Days	YES	CONTESTED	NIL	NIL	RECOVERY
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL													
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)	96/2019	30.10.2019	ICICI BANK LTD. VS. ABHIMANYU SHARMA	SH. PUNIT KUMAR BHALLA	9810437609	13.11.2024	1841 DAYS	NA	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY

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			410	CS (COMM)	2305/2022	19.11.2024	PANKAJ ARORA VS. MCD	SH. SATYENDRA KUMAR SINGH	981161525	19.11.2024	771 DAYS	NA	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY	
			410	CS (COMM)	2719/2022	20.11.2019	ICICI BANK LTD. VS MOHABBAT ALI	SH. DEEPAK KAUSHIK	9818030800	22.11.2024	1829 DAYS	NA	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY	
			410	CS (COMM)	2306/2022	10.10.2022	BHARAT ARORA VS. MCD	SH. SATYENDRA KUMAR SINGH	981161525	25.11.2024	777 DAYS	NA	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY	
			410	CS (COMM)	2225/2022	22.09.2022	WELCOME ASSOCIATES VS. MCD	SH. ROBIN BHARDWAJ	9560905884	26.11.2024	796 DAYS	NA	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY	
			410	OMP (COMM)	96/2020	22.08.2020	NEHA CHOPRA & ORS VS. OM PRAKASH	SHASHI KAUSHIK	9990708680	26.11.2024	1555 DAYS	NA	Contested	NA	NA	U/S 34 OF ARBITRATION ACT	
			410	CS (COMM)	1285/2023	05.10.2023	VIKAS PARASHAR VS. M/S. KERALA AYURVEDA LTD. & ORS.	SH. ASHOK KRAGUPTA	9810556443	29.11.2024	421 DAYS	NA	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY	
7	SH. MUKESH KUMAR GUPTA DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	cs(comm)	1761/2019	07.09.2019	DARPAN ANAND VS. VIPUL KUMAR	VS. PUNEET KUMAR	9718302748	16.11.2024	1897	NA	CONTESTED	NA	NA	RECOVERY	
			302	CS(COMM)	1755/2021	14.06.2021	HETU NARANG VS. MOHIT KARAK	VS. VIJAY SEHGAL	9873403435	23.11.2024	1258	NA	CONTESTED	NA	NA	RECOVERY	
			302	CS(COMM)	562/2023	01.04.2023	UMESH TYAGI VS MCD & ANR.	AKHIL RANA	8860939496	30.11.2024	609	NA	CONTESTED	NA	NA	RECOVERY	
			302	CS(COMM)	1625/2023	21.12.2023	HITESH KHURANA VS. KANWAR ENTERPRISES PVT. LTD.	VS. RAJESH BANATI	9810294894	29.11.2024	349	NA	CONTESTED	NA	NA	RECOVERY	
8	SH. GORAKH NATH PANDEY DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308	EXTENSION BLOCK THC	RECOVERY	cs-1330/23	11.10.2023	BANK OF BARODA VS. HARWARD ONLINE SHOP	VS. NA	NA	11.11.2024	397	NO	CONTESTED	NIL	NIL	RECOVERY
			308	EXTENSION BLOCK THC	RECOVERY	CS-165/24	29.01.2024	STATE BANK OF INDIA VS. SUMAN DEVI	VS. NA	NA	12.11.2024	288	NO	CONTESTED	NIL	NIL	RECOVERY
			308	EXTENSION BLOCK THC	RECOVERY	CS-288/24	24.02.2024	M/S AB BUILDERS VS. MCD	VS. NA	NA	13.11.2024	263	NO	CONTESTED	NIL	NIL	RECOVERY
			308	EXTENSION BLOCK THC	RECOVERY	CS-279/24	22.02.2024	SUNIL BANSAL VS MCD	NA	NA	14.11.2024	397	NO	CONTESTED	NIL	NIL	RECOVERY
			308	EXTENSION BLOCK THC	RECOVERY	CS-2147/22	09.09.2022	BANSAL TRADING COMPANY VS ADHUNIC PACKERS	VS. NA	NA	16.11.2024	285	NO	CONTESTED	NIL	NIL	RECOVERY

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			308 EXTENSION BLOCK THC	RECOVERY	CS-520/23	23.03.2023	SHAILJA PAPERS VS MAGMA PRINT O PACK	NA	NA	18.11.2024	306	NO	CONTESTED	NIL	NIL	RECOVERY
				RECOVERY	CS135/24	22.01.2023	AJAY KUMAR GUPTA VS RAJ KUMAR GILL	NA	NA	21.11.2024	305	NO	CONTESTED	NIL	NIL	RECOVERY
				RECOVERY	CS-1253/23	20.09.2023	SURAJ PRAKASH VS MCD	NA	NA	23.11.2024	430	NO	CONTESTED	NIL	NIL	RECOVERY
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENTION BLOCK	CS	CS (COMM)/256/2023	13-02-2023	CANARA BANK VS MILLENNIUM MARKETING THROUGH ITS PROP MR AMIT NANDA	CHANDRA BHUSHAN TIWARI(P),	9654643317	19-11-2024	645		CONTESTED			
			309 THIRD FLOOR EXTENTION BLOCK	CS	CS (COMM)/650/2024	29-05-2024	Kamal Gupta Vs Municipal Corporation Of Delhi	DEVENDER KUMAR JAIN(P),	9811070396	11-11-2024	166		CONTESTED			
			309 THIRD FLOOR EXTENTION BLOCK	CS	CS (COMM)/1266/2023	23-09-2023	SAJI JOSEPH Vs OPERA GLOBAL PVT LTD	DEV SHARMA(P),	9811387613	20-11-2024	424		CONTESTED			
			309 THIRD FLOOR EXTENTION BLOCK	CS	CS (COMM)/1364/2023	16-10-2023	SH MITTAL VS ASHOK KUMAR PROPRIETOR OF M/S GANPATI OVERSEAS Vs M/S CAPITAL GRAIN THROUGH ITS	Hitesh Kumar(P),	8586877727	11-11-2024	392		CONTESTED			
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/3005/2021	27/08/21	M/S. M.K. ENTERPRISES Vs M/S. VOHRA RUBBER AND ELECTRICALS AND ORS	Ajay Kumar	966716226	06/11/24	#MACRO?	No	Settled/ Compromised	06/11/24	0	
			307	Civil	CS (COMM)/1449/2023	31/10/23	ASHA RAM AND SONS PVT LTD Vs THEOCOM FOOD PRODUCTS PVT LTD	Sachin Kr Jain	9873586359	06/11/24	#MACRO?	No	Decree (Ex-Parte)	06/11/24	0	
			307	Civil	CS (COMM)/1381/2023	18/10/23	JAMMU AND KASHMIR BANK Vs M/S M SONS	Amit Gupta	9810224624	07/11/24	#MACRO?	No	Decree (Ex-Parte)	07/11/24	0	
			307	Civil	CS (COMM)/4991/2021	26/11/21	ICICI BANK LTD Vs RAMPAL SINGH	Chetna Bhalla	--	13/11/24	#MACRO?	No	Decree (Ex-Parte)	13/11/24	0	
			307	Civil	CS (COMM)/1141/2023	09/08/23	RAJESH KUMAR GUPTA PROPRIETOR OF M/S BALAJI AND ASSOCIATES Vs MUNICIPAL CORPORATION OF	Mohit Singhal	--	14/11/24	#MACRO?	No	Contested	14/11/24	0	
			307	Civil	CS (COMM)/955/2021	20/03/21	ANISH AGGARWAL Vs MUKHTAR AHMED MIR	Ashish Kapoor	9811166800	16/11/24	#MACRO?	Yes	Settled/ Compromised	16/11/24	0	
			307	Civil	CS (COMM)/373/2024	15/03/24	STATE BANK OF INDIA Vs M/s. MAA SANTOSH TRADERS	Ashok Kumar Bahl	9910019614	16/11/24	#MACRO?	No	Decree (Ex-Parte)	16/11/24	0	
			307	Civil	CS (COMM)/768/2024	15/07/24	Anubhav Jain Vs Vinita Kulhtia	SS Jain	9891043078	18/11/24	#MACRO?	No	Settled/ Compromised	18/11/24	0	

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			307	Civil	CS (COMM)/4511/2021	01/11/21	SUREKHA DEISGNS PVT LTD Vs M/S NEW MANPASAND VASTRALAY	Neelam Malik	7303296156	19/11/24	#MACRO?	No	Decree (Ex-Parte)	19/11/24	0	
			307	Civil	CS (COMM)/1508/2022	07/06/22	VAMSOR ENTERPRISES Vs VIKAS	Manish Singhal	9811529112	22/11/24	#MACRO?	No	Settled/Compromised	22/11/24	0	
			307	Civil	CS (COMM)/462/2018	27/11/18	ZONES CORPORATE SOLUTIONS PVT LTD Vs VALIANT TRADING PVT LTD AND Ors.	Maniuj Aggarwal	9818094931	23/11/24	#MACRO?	No	Contested	23/11/24	0	
			307	Civil	CS (COMM)/1357/2022	28/05/22	KARTIKAY IMPEX PRIVATE LIMITED Vs COIRFOAM INDIA PRIVATE LIMITED	Ankur Singhal	9811126091	25/11/24	#MACRO?	No	Plaint Return	25/11/24	0	
			307	Civil	CS (COMM)/619/2024	18/05/24	Nike Innovate C V Vs Fashion Zone	Shravan Bansal	9650682928	25/11/24	#MACRO?	Yes	Settled/Compromised	25/11/24	0	
			307	Civil	CS (COMM)/112/2024	18/01/24	RAJIV ASSOCIATES Vs M/s. RASIK EXPORT PVT LTD	Ashutosh Nagar	9999666398	29/11/24	#MACRO?	No	Contested	29/11/24	0	
			307	Civil	CS (COMM)/951/2024	03/09/24	M/s H.M.S. ENTERPRISES Vs M/s INDIAN PLASTIC INDUSTRIES	BADAL DWIVEDI	9811028674	30/11/24	#MACRO?	No	Settled/Compromised	30/11/24	0	
			307	Civil	Execution (Comm.)/323/2024	06/08/24	Mukesh Kumar Kashyap Vs M/s Oberoi Electric and Machinery Store	RANJAN DOSHI	7011312145	16/11/24	#MACRO?	No	Settled/Compromised	16/11/24	0	
			307	Civil	Execution (Comm.)/265/2024	10/07/24	DEEPA Vs VANDANA YADAV	Rama Shankar	9811214465	22/11/24	#MACRO?	No	Withdraw	22/11/24	0	
			307	Civil	OMP (COMM.)/892/2024	10/02/24	IDFC FIRST Bank LTD Vs ANKIT CHOUDHARY	JOGINDER SUKHIJA	9810315334	06/11/24	#MACRO?	Yes	Withdraw	06/11/24	0	
			307	Civil	OMP (COMM.)/893/2024	10/02/24	IDFC FIRST Bank LTD Vs IRSHAD KHAN	JOGINDER SUKHIJA	9810315334	06/11/24	#MACRO?	Yes	Withdraw	06/11/24	0	
			307	Civil	OMP (COMM.)/894/2024	10/02/24	IDFC FIRST Bank LTD Vs HEMANT KUMAR VERMA	JOGINDER SUKHIJA	9810315334	06/11/24	#MACRO?	Yes	Withdraw	06/11/24	0	
			307	Civil	OMP (COMM.)/937/2024	10/07/24	HDFC BANK LTD Vs NESBA HEALTHCARE PRIVATE LIMITED	ANISH BHOLA	9811452022	08/11/24	#MACRO?	Yes	Settled/Compromised	08/11/24	0	
			307	Civil	OMP (COMM.)/913/2024	10/05/24	HDFC BANK LTD Vs SARABJEET SINGH	ANISH BHOLA	9811452022	12/11/24	#MACRO?	Yes	Withdraw	12/11/24	0	
			307	Civil	OMP (COMM.)/1228/2024	12/24/10/24	TATA CAPITAL LTD Vs VINOD KUMAR JAIN	ANISH BHOLA	9811452022	12/11/24	#MACRO?	Yes	Withdraw	12/11/24	0	

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			307	Civil	OMP (COMM.)/1055/2024	12/09/24	IDFC FIRST BANK LTD Vs MUKESH SATISH	Joginder Sukhija	9810315334	18/11/24	#MACRO?	Yes	Withdraw	18/11/24	0	
			307	Civil	OMP (COMM.)/753/2024	12/07/24	TATA CAPITAL LTD Vs AVISH PANWAR 5912	Anish Bhola	9811452022	19/11/24	#MACRO?	Yes	Withdraw	19/11/24	0	
			307	Civil	OMP (COMM.)/859/2024	12/08/24	IDFC FIRST Bank LTD Vs VINOD KAPOOR	JOGINDER SUKHIJA	9810315334	25/11/24	#MACRO?	Yes	Withdraw	25/11/24	0	
			307	Civil	OMP (COMM.)/861/2024	12/08/24	IDFC FIRST Bank LTD Vs RAJ BHAWAN YADAV	JOGINDER SUKHIJA	9810315334	25/11/24	#MACRO?	Yes	Withdraw	25/11/24	0	
			307	Civil	OMP (COMM.)/957/2024	12/09/24	IDFC FIRST BANK LTD Vs TANYA DANG	JOGINDER SUKHIJA	9810315334	25/11/24	#MACRO?	Yes	Withdraw	25/11/24	0	
			307	Civil	OMP (COMM.)/958/2024	12/09/24	IDFC FIRST BANK LTD Vs PRABHUNATH MURLI	JOGINDER SUKHIJA	9810315334	25/11/24	#MACRO?	Yes	Withdraw	25/11/24	0	
			307	Civil	OMP (COMM.)/977/2024	12/09/24	AXIS BANK LTD. Vs MUSTKEEM	Sunita Singh	9871040589	25/11/24	#MACRO?	Yes	Withdraw	25/11/24	0	
			307	Civil	OMP (COMM.)/978/2024	12/09/24	AXIS BANK LTD. Vs RAMRAJ GREWAL	Sunita Singh	9871040589	25/11/24	#MACRO?	Yes	Withdraw	25/11/24	0	
			307	Civil	OMP (COMM.)/998/2024	12/09/24	AXIS BANK LTD Vs ARYAN AGGARWAL	Sunita Singh	9871040589	25/11/24	#MACRO?	Yes	Withdraw	25/11/24	0	
			307	Civil	OMP (COMM.)/799/2024	12/03/24	IDFC FIRST Bank LTD Vs NEEL KAMAL	JOGINDER SUKHIJA	9810315334	28/11/24	#MACRO?	Yes	Withdraw	28/11/24	0	
			307	Civil	OMP (COMM.)/800/2024	12/03/24	IDFC FIRST Bank LTD Vs PRADEEP KUMAR	JOGINDER SUKHIJA	9810315334	28/11/24	#MACRO?	Yes	Withdraw	28/11/24	0	
			307	Civil	OMP (COMM.)/827/2024	12/06/24	IDFC FIRST BANK LTD. Vs DARSHAN DALBIR	JOGINDER SUKHIJA	9810315334	28/11/24	#MACRO?	Yes	Withdraw	28/11/24	0	
			307	Civil	OMP (COMM.)/905/2024	12/04/24	AXIS BANK LTD Vs ALKAAMRENDRA VERMA	KUMAR	9871040589	28/11/24	#MACRO?	Yes	Withdraw	28/11/24	0	
			307	Civil	OMP (COMM.)/979/2024	12/09/24	AXIS BANK LTD. Vs TABASSUM KHAN	Sunita Singh	9871040589	28/11/24	#MACRO?	Yes	Withdraw	28/11/24	0	
			307	Civil	OMP (COMM.)/1076/2024	12/09/24	M/s IDFC FIRST BANK LIMITED Vs VAIBHAV ANAND	Rahul Kashyap	9205511796	29/11/24	#MACRO?	Yes	Withdraw	29/11/24	0	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	NO. OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION / DECREE	NUMBER OF EXECUTIONS	ACT OF DAYS SECTION
			307	Civil	OMP (COMM.)/1099/2024	12/28/09/24	DCB BANK LTD Vs JASVEER M	ANISH BHOLA	9811452022	29/11/24	#MACRO?	Yes	Disposed of	29/11/24	0	
			307	Civil	OMP (COMM.)/1100/2024	12/28/09/24	DCB BANK LTD Vs BHAGANISH SINGH	ANISH BHOLA	9811452022	29/11/24	#MACRO?	Yes	Disposed of	29/11/24	0	
			307	Civil	OMP (COMM.)/1011/2024	11/19/09/24	IDFC FIRST BANK LTD Vs SANJAY KUMAR SHARMA	JOGINDER SUKHLJA	9810315334	30/11/24	#MACRO?	Yes	Withdraw	30/11/24	0	
			307	Civil	OMP (COMM.)/1033/2024	11/21/09/24	IDFC FIRST BANK LTD Vs RAJESH KUMAR	JOGINDER SUKHLJA	9810315334	30/11/24	#MACRO?	Yes	Withdraw	30/11/24	0	
			307	Civil	Departmental Inquiry/ 2024	11/13/08/24	Department Vs. -----	NA	NA	12/11/24	#MACRO?	Yes	Disposed of	--	0	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OF DATE EXECUTIO /N DECREE	OF NUMBER OF EXECUTION	ACT OF DAYS SECTION	
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	ARBTN	CS (COMM)/1094/2023	27-07-2023	M/S FRAGRANCES PVT LTD Vs MD SHAHJAHAN	VEERASunira jain(P),	-	04/11/24	466	-	Contested	-	-	-	Suits for recovery and Damages--2.1.C
			COURT ROOM 310	CS (COMM)	CS (COMM)/875/2023	30-05-2023	SHASHANK AGGARWAL Vs KUMARTRADING AS M/S ANNAPURANA	MOHAMMAD SAMBHAVBILAL(P),	-	05/11/24	525	-	Contested	-	-	-	Design Act 1911--20
			COURT ROOM 310	CS (COMM)	CS (COMM)/631/2022	18-02-2022	MUNICIPAL CORPORATION OF DELHI Vs M/S ANANTI SCIENTIFIC TRADERS	NITIN SHOKEEN(P),	-	08-11-2024	994	-	Contested	-	-	-	Recovery of Money--37
			COURT ROOM 310	CS (COMM)	CS (COMM)/181/2021	16-01-2021	M/S GULSHAN LAMEE Vs M/S PEARL PRINT PACK PLTD	VARUN BHANDARI(P),	-	14-11-2024	1398	-	Contested	-	-	-	Recovery of Money--2(1)(C)(i)
			COURT ROOM 310	CS (COMM)	CS (COMM)/352/2023	25-02-2023	TIMES INTERNET LIMITED Vs SERVICE MAGIC INFOJOBS PVT LTD	SUNIL KUMAR(P),	-	26-11-2024	640	-	Contested	-	-	-	Civil Cases--COMMERCIAL,COURT S,ACT,2015,
			COURT ROOM 310	CS (COMM)	CS (COMM)/1641/2019	30-08-2019	ALSTONE INTERNATIONAL Vs LEAD INFOTECH PVT LTD	LALIT HIGOSWAMI(P),	-	12-11-2024	1901	-	Contested	-	-	-	Recovery of Money--74
			COURT ROOM 310	CS (COMM)	CS (COMM)/36/2024	05-01-2024	Madhav Life Style Pvt Ltd Vs Manjeet Singh Narang	ERIJENDRA PRATAP SINGH	9818977551	11-11-2024	311	-	Contested	-	-	-	Suits for recovery and Damages--6
			COURT ROOM 310	CS (COMM)	CS (COMM)/3903/2021	04-10-2021	SOUTH DELHI MUNICIPAL CORPORATION Vs MANOJ KUMAR	AMARDEEP MAINI(P),	-	19-11-2024	1142	-	Contested	-	-	-	Recovery of Money--2(1)(c)(ii)
			COURT ROOM 310	CS (COMM)	CS (COMM)/207/2024	06-02-2024	Vikas Bansal Vs Municipal Corporation Of Delhi	satyendra kumar singh(P),	9811161525	25-11-2024	293	-	Contested	-	-	-	Recovery of Money--12
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS (COMM)	1616/2019	28-08-2019	M/S AMPRO Vs M/S DAZZLE ACCESSORIES INDIA LLP	SALOK DEV	9718090890	14.11.2024	1905	-	-	-	-	-	-
			401	OMP (I) (COMM.)	447/2024	07-05-2024	M/S MOHD.AHSON INFRA PVT.LTD Vs INDUSIND BANK LTD.	AVINASH K TRIVEDI	9871441764	22-11-2024	199	-	-	-	-	-	-
			401	CS (COMM)	1534/2023	28-11-2023	CANARA BANK Vs ASHIMA INFRASTRUCTURE PVT.LTD AND ORS	PRATAP CHANDRA RANA	9990366723	27-11-2024	365	-	-	-	-	-	-
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	302	OMP(COMM)	49/2024	05.07.2024	M/S KAUFEN KRAFT VS VINEET DAWER	TARUN SHOKEEN	9811484755	25.11.2024	143 DAYS	NA	CONTESTED	NA	NA	NA	ARBITRATION ACT, U/S 34
			302														
			302	CS(COMM)	1524/2023	25.11.2023	REKHA VS HDFC ERGO GIC LTD.	AMIT KUMAR	9871897844	30.11.2024	372	NA	CONTESTED	NA	NA	NA	SUIT FOR RECOVERY

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			302	OMP(COMM)	21/2024	16.03.2024	S KRISHNAMURTHY VS SHIKHAR SBI CARDS ANDSRIVASTAVA PAYMENTS		8287077645	21.11.2024	250	NA	CONTESTED	NA	NA	ARBITRATI ON ACT U/S 34
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS	CS (COMM)/838/2022	18-10-2022	CANARA BANK Vs M/SAMIT STREET HAWKERS GUPTA(P), CUISINES AND ORS		9810224624	19-11-2024	763	Yes	DECREE	Nil	Nil	
				CS	CS (COMM)/708/2022	02-09-2022	UNION BANK OF INDIA Vs MUSKAN 3 SHG ANDKUMAR(P), ORS		9911000126	21-11-2024	811	Yes	DECREE	Nil	Nil	
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		CS COMM	Civ DJ/1169/2018	08-10-2018	MR. DEEPAK KUMAR VINEET SINGHAL PROP. OF M/S STANEJA SHREE BALAJI INDUSTRIES Vs MR. ATUL GUPTA PORP OF		7838661141	11-11-2024	2226 DAYS	No	Contested	NIL	NIL	
				CS COMM	Counter Claim/79/2022	26-11-2022	PRADEEP VIG Vs NATURE VJAY GREEN TOOLS ANDSEHGAL MACHINES PVT LTD		9873403435	13-11-2024	718 DAYS	No	Contested	NIL	NIL	
				CS COMM	CS (COMM)/305/2022	25-04-2022	PRADEEP VIG Vs NATURE VJAY PROPRIETOR OF M/SSEHGAL AMBA AUTO AGENCIES Vs M/S NATURE GREEN TOOLS AND MACHINES		9873403435	13-11-2024	933 DAYS	No	Contested	NIL	NIL	
				CS COMM	CS (COMM)/495/2022	09-06-2022	ELESCO TRADERS PVT VAIBHAV LTD. Vs M/S FIREMEHRA IMMUNE SYSTEMS		9811364404	22-11-2024	897 DAYS	No	Contested	NIL	NIL	
16	SH. DIG VJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST		CS (COMM)/57/2023	16/01/2023	SMT. RAJ BALASITa Ram Thakur TANWAR Vs DHRUV KUMAR SINHA		9810651595	04/10/2024	627	NA	DECREE	NA	NA		
				CS (COMM)/58/2023	16/01/2023	MS VIDYA VIVEK Verma SAGAR FOODS PVT LTD Vs DINESH KUMAR		9873398752	07/10/2024	630	NA	DISMISSED	NA	NA		
				CS (COMM)/83/2023	19/01/2023	SANJEEV KUMAR GOEL Vs MOTHERS PRIDE DWARKA		9971195999	09/10/2024	629	NA	DECREE	NA	NA		
				CS (COMM)/410/2023	23/05/2023	SH. SUBASH VISHAL Chhabra ARORA PROP. M/S REAL LINE HOME APPLIANCES Vs		9873398752	04/10/2024	500	NA	DECREE	NA	NA		
				CS (COMM)/507/2023	07/07/2023	INDIAN BANK SATYAM Khare Vs S. F. INTERNATIONAL		9868341052	07/10/2024	458	NA	DECREE	NA	NA		
				Execution (Comm.)/26/2024	25/01/2024	Raj Bala Tanwar Vs Dhruv Kumar Sinha		9810651595	08/10/2024	257	NA	SATISFIED	NA	NA		
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CIV DJ	CS (COMM)/19/2022	03/01/22	SUN BROADCAST EQUIPMENTS PVT LTD Vs M/S VISION 9 AND ANR	KAPIL KHER	9897549348	12/11/24	1044	NA	DECREED	Nil	Nil	
				CS (COMM)	CS (COMM)/484/2022	08/06/22	SARABJIT SINGH BEDI Vs SARTHAK SACHDEVA	SANGRAM SINGH	9990785147	14/11/24	890	NA	DECREED	Nil	Nil	

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				CS (COMM)	OMP (COMM.)/2/2022	03/01/22	GTL INFRASTRUCTURE PVT. LTD. Vs JOGINDER PAL DHALL	RAJESH BHATIA	9899549996	25/11/24	1057	NA	DISMISSED	Nil	Nil	
				OMP (COMM)	CS (COMM)/840/2022	18/10/22	CANARA BANK Vs SHAHID KHAN	RAJESH KUMAR	7530842787	26/11/24	770	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/277/2020	21/10/20	JAJJEET SINGH Vs JAGDISH PRASAD SAINI	SURENDER KUMAR	9810464682	30/11/24	1501	NA	DECREE	Nil	Nil	
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	CS (COMM)/846/2022	22-10-2022	RAKESH KUMAR Vs VIJAY	SYED AJMAL HASAN	9210470402	18-11-2024			CONTESTED			
				CS (COMM)	CS (COMM)/685/2023	18-09-2023	PUNJAB NATIONAL BANK Vs MANPREET KAUR	RAVINDER GUPTA, DEEPA GUPTA	9312292558	25-11-2024			CONTESTED			
				CS (COMM)	CS (COMM)/237/2020	26-09-2020	SATISH KUMAR Vs M/S BIRD CLOTHING ANR.	DEEPANSHU AND GOLA	7838406157	30-11-2024			CONTESTED			
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/365/2020	CS (COMM)/365/2020	04-12-2020	GAUTAM RANA Vs PRAMOD BAJAJ			22-11-2024			CONTESTED			
				CS (COMM)/189/2022	CS (COMM)/189/2022	04-03-2022	M/S SUSHIL AGENCIES Vs M/S RADHIKA ORGANICS PVT. LTD.			20-11-2024			CONTESTED			
				CS (COMM)/819/2022	CS (COMM)/819/2022	12-10-2022	M/S NIDHI ASSOCIATES PVT. LTD. Vs AMIT OBEROI			11-11-2024			CONTESTED			
				CS (COMM)/905/2022	CS (COMM)/905/2022	16-11-2022	THE STAR PRINTS PVT. LTD. A PRIVATE LTD. CO. Vs UNITED FLEXIPACK PVT. LTD.			27-11-2024			CONTESTED			
				CS (COMM)/880/2023	CS (COMM)/880/2023	02-12-2023	RAJESH ARORA Vs GOLD STAR DRY OFFSET PVT. LTD.			05-11-2024			CONTESTED			
				CS (COMM)/188/2024	CS (COMM)/188/2024	22-02-2024	M/S SAMCHEM INDIA PVT. LTD. Vs M/S AISHWARYA HEALTHCARE			28-11-2024			CONTESTED			
				CS (COMM)/359/2024	CS (COMM)/359/2024	23-04-2024	M/S PROFESSIONAL IMPEX PVT. LTD. VS m/s ASIS INDUSTRIES LTD.			21-11-2024			CONTESTED			
				CS (COMM)/465/2024	CS (COMM)/465/2024	29-05-2024	RAJKAMAL PLYWOOD INDIA Vs ATS BUILDLINE PVT. LTD.			06-11-2024			CONTESTED			
20	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS (COMM)	727/2019	17.12.2019	M/S B K GARG ISPAT PVT. LTE. VS. VIPIN GUPTA	S C SINGHAL	9810061558	21.11.2024	1801	YES	DISMISSED	Nil	Nil	RECOVERY

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				COUNTER CLAIM	12/2022	27.04.2022	VIPIN GUPTA VS. M/S B K GARG	RAJEV GARG	9868011459	21.11.2024	939	YES	DISMISSED	NIL	NIL	COUNTER CLAIM
				OMP(COMM)	123/2019	11.07.2019	NORTHERN RAILWAY VS. ALCON BUILDERS AND ENGINEERS PVT. LTD.	SHYAM SUNDER GANGWAR	9810211123	12.11.2024	1951	NO	DISPOSED	NIL	NIL	U/S 34
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)		25	OMP (COMM.)	135 / 2023	20.10.2023	AMIT RAIL CARGO THROUGH PROP. AMIT CHANNA VS. UNION OF INDIA	SH. ALOK MISHRA	9811338691	11.11.2024	389	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT
				CS (COMM.)	437 / 2023	02.08.2023	M/S ATA FREIGHT LINE INDIA PVT. LTD. VS. M/LSLS LOGISTICS PVT. LTD.	SH. SUSHANT SINGHAL	9971133684	12.11.2024	469	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	14 / 2023	04.01.2023	M/S MUTHOOTU MINIFINANCIERS LTD. VS. RAJ BALA	SH. ARUN FERNACIS	9810548558	28.11.2024	695	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	354 / 2020	27.07.2020	FUTURESTEP RECRUITMENT SERVICES PVT. LTD. VS. SHIPRA LEASING PVT. LTD.	SH. VIREN BANSAL	9433433333	29.11.2024	1594	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	355 / 2020	27.07.2020	KORN FERRY INTERNATIONAL PVT. LTD. VS. SHIPRA LEASING PVT. LTD.	SH. VIREN BANSAL	9433433333	29.11.2024	1594	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		24	Suit for recovery	CS (COMM)/64/2018	10/12/18	TULI P TECHNO ENGINEERS Vs R VERMA AND CO (P) LTD	BHUSHAN DKAPUR	9899898765	26/11/24	2178	YES	DECREED	Nil	Nil	SUIT FOR RECOVERY U/S 17 OF CPC
				OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/94/2019	27/05/19	MITTAL PROCESSORS (P) LTD Vs CENTRAL COTTAGE INDUSTRIES CORPORATION OF INDIA LTD	B S MATHUR	Not available	26/11/24	2010	NO	PETITION ALLOWED	Nil	Nil	OBJECTION PETITION U/S 34 OF ARBITRATION
				Section 9 of arbitration & conciliation Act	OMP (I) (COMM)/294/2024	28/10/24	M/S MASSIVE RESTAURANTS PRIVATE LIMITED Vs M/S PACIFIC HOSPITALITY	PRATEEK KUMAR	9818451124	26/11/24	29	NO	DISPOSED	Nil	Nil	Section 9 of arbitration & conciliation Act
				Suit for recovery	CS (COMM)/355/2022	18/04/22	MINOSHA INDIA LTD. Vs A SQUARE DIGITAL PRESS ANR.	Gorag Goyal	8397056493	29/11/24	956	YES	DECREED	Nil	Nil	SUIT FOR RECOVERY U/S 17 OF CPC
				Suit for recovery	CS (COMM)/378/2021	18/09/21	YASHICA INC Vs SUNSHINE HYDRAULICS INDIA PVT LTD	SURENDRA NATH	9013360534	30/11/24	1169	YES	DECREED	Nil	Nil	SUIT FOR RECOVERY U/S 17 OF CPC
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM)/76/2024	15/02/2024	Bright Electrical and Engineering Vs Rakesh Kumar	Sh. Kundan Singh	892952824	05/11/2024	#VALUE!	Yes	Decreed	NA	NA	Suit for Recovery
			12, New Court Block-I	Petition U/s 34 of the Arbitration & Conciliation Act	ARB TN/11/2019	22/03/2019	M/S DSC LTD Vs M/S G4 SECURE SOLUTIONS (INDIA) PVT. LTD.	Sh. Deepak Khurana	9811231287	06/11/2024	#VALUE!	NA	Disposed	NA	NA	Petition U/s 34 of the Arbitration & Conciliation
			12, New Court Block-I	Petition U/s 34 of the Arbitration & Conciliation Act	OMP (COMM.)/52/2023	24/08/2023	GMTD BSNL HISAR HARYANA Vs SURESH KUMAR SECURITY AGENCY	Ms Sangeeta Sondhi	9953994696	19/11/2024	#VALUE!	NA	Disposed	NA	NA	Petition U/s 34 of the Arbitration & Conciliation

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24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS(COMM)378/2021	20-11-21	UNIQUE ENGINEERS PVT LTD VS EES PROJECTS PVT LTD	ABINASH KUMAR 9899680743	05-11-24	1081	YES	CONTESTED	NOT FILED	NOT APPLICABLE	Civil Suit/Suit for Recovery
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	OMP (COMM)/53/2022	11-9-22	PENSION FUNDS REGULATORY DEVELOPMENT AUTHORITY Vs MUNISH MALIK	SHASHANK AND DIXIT(P) 9810333908, 9899867235	18/11/2024	740	NA	Contested	NA	NA	Arbitration & Conciliation Act, 1996-34
			17, New Court Block-I	Commercial	OMP (COMM)/54/2022	16/11/2022	NATIONAL PENSION SYSTEM TRUST Vs MUNISH MALIK AND ANR	SHASHANK AND DIXIT(P) 9810333908, 9899867235	18/11/2024	733	NA	Contested	NA	NA	Arbitration & Conciliation Act, 1996-34
			17, New Court Block-I	Commercial	CS (COMM)/326/2020	26/10/2020	EMU LINES PVT LTD Vs SEATRANS AGENCIES PVT LTD	UDAY KUMAR(P) 9810868162	19/11/2024	1485	Yes	Contested	NA	NA	Recovery of Money--74
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	NIL												
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS/COMM/330/2019	20-5-19	SHAILESH KUMAR SINGH VS YOGESH SIKKA	SH. TUSHAR PARASHAR 9873749711	20-11-24	2011	-	DECREED	-	365	SUIT FOR RECOVERY
			40, New Court Block-II	Commercial	CS/COMM/41/2022	13-1-22	UNITED ENGINEERS MEDIVISA DIAGNOSTIC CENTRE	SH. PRAVEEN CRAWAL 9818059216	30-11-24	1052	-	DECREED	-	365	SUIT FOR RECOVERY
			40, New Court Block-II	Commercial	CS/COMM/79/2022	24-1-22	DELHI BLUE POTTERY TRUST VS M/S MEDIVISA DIAGNOSTIC CENTRE	SH. PRAVEEN CRAWAL 9818059216	30-11-24	1041	-	DECREED	-	365	SUIT FOR RECOVERY
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	CS DJ	1476/2018	03-10-2018	SYNERGIC TRAILER AND AUTO SOLUTION PVT LTD Vs PRAKASH KALKER	PRADEEP TAPARIA & AMAN LEEKHA 9810293295	13-11-2024	2233	--	DECREED	--	--	
				CS(COMM)	195/2019	23-07-2019	M/S GLOBAL BAGS ACCESSORIES TRADING PVT. LTD. Vs M/S C.P. WORLD LINES PVT. LTD.	MOHD. SAJID & AMIT GOEL 9810122373	23-11-2024	1950	--	DECREED	--	--	
				CS(COMM)	649/2023	13-07-2023	ARVIND LUNIA MOHMAD KAMRAN Vs RHEA LUTHRA & SANJAY GUPTA	9917079999	30-11-2024	506	--	DECREED	--	--	
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	14	Commercial Suit	CS (COMM)/765/2023	18.08.23	DUGAR OVERSEAS PRIVATE LIMITED VS ENETSTUDIOZ INC.	ASHUTOSH NAGAR N/A	04.11.24	444	Yes	DECREED	-	-	

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					CS/COMM/442/2021	12.10.21	PUNJAB PLYWOOD VS M/S FAALCON CONCEPTS	VIJAY CHANDRA JHA	N/A	05.11.24	1129	Yes	DECREED			
					CS/COMM/402/2021	20.09.21	CICO TECHNOLOGIES VS M/S RITHWIK PROJECTS	ABHINAV	N/A	08.11.24	1145	Yes	DECREED			
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	COMERCIAL SUIT	CS (COMM)/325/2022	28.03.2022	INDIAN ENERGY EXCHANGE LIMITED VS BHL FOREX AND FINLEASE LIMITED	JEEWAN BALLAV PANDA	9830827233	04.11.2024	952	YES	Contested	--	--	
				COMERCIAL SUIT	CS (COMM)/88/2021	09.02.2021	SAURABH RAJPUT VS M/ALCOTT TOWN PLANNER PVT LTD	RAJAN TYAGI	9958523388	08.11.2024	1368	YES	Contested	--	--	
				COMERCIAL SUIT	CS (COMM)/1037/2022	20.10.2022	BHUSHAN DEALMARK PRIVATE LIMITED VS JAMNA CONSTRUCTION PRIVATE LIMITED	HIMANSHU GARG	8750618722	16.11.2024	758	YES	Contested	--	--	
				COMERCIAL SUIT	CS (COMM)/479/2023	18.05.2023	M/S ARUN INFRASTRUCTURES INDIA PVT. LTD. VS M/S HUAWEI TELECOMMUNICATIONS	ARVIND DHINGRA	9810308483	22.11.2024	554	YES	Contested	--	--	
				PETTITON U/S 34	OMP (COMM.)/63/2023	03.07.2023	CONTAINER CORPORATION OF INDIA VS SANJAY RANA SECURITY AGENCY	RISHI AWASTHI	9891920235	23.11.2024	509	NO	Contested	--	--	
				COMERCIAL SUIT	CS (COMM)/624/2023	06.07.2023	M/S EKTA ENTERPRISES VS M/S MILLENNIUM AUTOMATION PRIVATE LIMITED	SUMIT SHARMA	9911953200	29.11.2024	512	YES	Contested	--	--	
31	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL													
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	COMMERCIAL CASE	OMP (COMM.)/13/2020	27-01-2020	M/S OMAXE NEW CHANDIGARH DEVELOPERS PVT LTD VS M/S FLYBOY AVIATION PVT LTD	MUKTI BODH	9810823566	11-11-2024	1750	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/621/2023	05-07-2023	HEINRICH CORPORATION INDIA PVT. LTD. VS SANIYA MUSHARRAT SAJID KHAN AND ANR.	FIROZ ALAM	9891453875	27-11-2024	511	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/705/2023	25-07-2023	LENSKART SOLUTIONS PVT. LTD. AND ANR. VS MR. SAURAV DEB	PUNEET BAJAJ	9811700978	06-11-2024	470	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/1003/2023	25-10-2023	STATE BANK OF INDIA VS DANISH QUAMAR	VIJAY PRAKASH	9810210832	08-11-2024	380	YES	Contested	--	--	

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				COMMERCIAL CASE	CS (COMM)/312/2024	25-04-2024	SANIYA MUSHARRAF SAJID KHAN AND ANR. Vs HEINRICH CORPORATION INDIA PVT. LTD. AND ANR.	FIROZ ALAM	9891453875	27-11-2024	216	YES	Contested	--	--	
33	MS. NEERA BHARIHOKE DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	23	COMMERCIAL CASE	CS (COMM)/342/2020	23-10-2020	M/S MAGNUM DESTINATION MANAGEMENT PVT. LTD. Vs M/S DE GRANDE SPORTS PVT. LTD.	HEMANT RAJ PHALPHER,	011-49094148	16-11-2024	1485	YES	CONTESTED	--	--	
				COMMERCIAL CASE	CS DJ/337/2021	26-03-2021	THE YELLOW COIN COMMUNICATION PVT. LTD. Vs RISSALA ELECTRIC MOTORS PVT. LTD.	PARVESH ANSAL	8010909016	14-11-2024	1329	YES	CONTESTED	--	--	
				COMMERCIAL CASE	CS (COMM)/1065/2022	31-10-2022	UFLEX LIMITED Vs M/S SHIV TRADING CORPORATION	SRAJEEV AGARWAL	9810028877	07-11-2024	738	YES	CONTESTED	--	--	
				COMMERCIAL CASE	CS (COMM)/10/2023	04-01-2023	M/S ABHISHEK ENTERPRISES MUNICIPAL CORPORATION OF DELHI	DIGGAJ PATHAK	---	26-11-2024	692	YES	CONTESTED	--	--	
				COMMERCIAL CASE	CS (COMM)/422/2023	03-05-2023	ONE97 COMMUNICATIONS LTD Vs R. SANTHOSH	GAURAV JAIN	---	25-11-2024	572	YES	CONTESTED	--	--	
34	MS. NIRJA BHATIA, I.D. DISTRICT JUDGE (COMMERCIAL COURT-07) DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	CS (COMM)	2446/24	28.05.2024	State Bank of India V/S Mr. Shukla	KK Singh	9810343732	04.11.2024	160	--	Decreed	--	--	
				CS (COMM)	557/23	08.06.2023	Athlesis EOK V/S Manu Sawhni	Shahyar Khan	9999214587	12.11.2024	523	--	Rejected	--	--	
				CS (COMM)	471/22	20.05.2022	M/S Elnova Pvt Ltd V/SM/S Trimline Computers	Rajeev Nayan	9899396765	14.11.2024	580	--	Decreed	--	--	
				CS (COMM)	96/24	14.02.2024	Kenneth Arunpaul V/S Dinesh Goel	H.K. Shekhar	9810767301	18.11.2024	278	--	Rejected	--	--	
				CS (COMM)	264/24	08.04.2024	State Bank of India V/S Dalip Singh	Amrit Chawla	9312965659	19.11.2024	225	--	Decreed	--	--	
				CS (COMM)	385/22	21.04.2022	Shree Baba Somnath V/S Roots Cooling	Mohd Absar	9999535003	23.11.2024	947	--	Dismissed	--	--	
				CS (COMM)	1180/22	07.12.2022	M/S Roots Cooling V/S Shree Baba Somnath	Vaibhav Sethi	9999198933	23.11.2024	717	--	Dismissed	--	--	
				CS (COMM)	348/22	08.04.2022	Indian Overseas Bank V/S Uma Prakash	Munish Chander Joshi	7838780000	25.11.2024	962	--	Dismissed	--	--	
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	39	CS COMM	780/23	22.08.2023	MS SARASWATI PATEL PROPRIETOR OF VALHIRA MARKETING VS DEARCH ARCHITECH LTD	M S REHMAN	9891080639	06.11.2024	443	NO	DISPOSED	NO	NO	

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				OMP (COM)	2/2021	11.01.2021	MD SALEEM KHAN VS ANISHA KHAN	MANISH RAJPUT	7503208181	20.11.2024	1410	NO	ALLOWED	NO	NO	
				OMP (COM)	59	20.07.23	INDIAN RAILWAYS CATERING & TOURISM CORPORATION LIMITED VS DEEPAK & CO	HARSHITA AGARWAL	9811026362	30.11.2024	500	NO	DISMISSED	NO	NO	
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	153/2021	10-09-2021	M/S INDIAN INDUSTRIAL SECURITY SERVICE PVT.LTD. VS. M/S LIFE INSURANCE CORPORATION OF INDIA	RAJIV KUMAR TOMAR VS. NEERAJ TYAGI	-	18-11-2024	1163	YES	CONTESTED	NIL	NIL	
			209	SECTION 34	07/2024	14-05-2024	R K SAHOO VS. SANDEEP AGARWAL & ANR	VARUN BHATI VS. TABARAK HUSSAIN	-	08-11-2024	184	NO	CONTESTED	NIL	NIL	
			209	RECOVERY	234/2021	02-12-2021	OM BALAJESUNIL AUTOMOBILE INDIA PVT.LTD VS.M/S ROHIT GREAVES COTTON LTD.	INDIA DWIVEDI VS. SROHIT CHANDRA	-	05-11-2024	1063	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	307/2023	21-08-2023	M/S PVR SYSTEMS PVT.LTD VS. M/S V.S.M TECHNOLOGIES PVT.LTD.	RAHUL NEGLI VS. HARSH SHARMA	-	23-11-2024	457	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	151/2022	23-05-2022	SACHIN VERMA VS. THE HANDCRAFT	RIYA KUMARI VS. VAIBHAV SURI	-	23-11-2024	901	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	197/2024	08-07-2024	MAHAMAYA ENTERPRISES VS. PRABHAT ENTERPRISES	SWADESH MAHABIR BANSAL VS. A.P. SHARMA	-	23-11-2024	135	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	167/2021	22-09-2021	M/S PARASNATH LOOMTEC PVT. LTD. VS. M/S MICAPLY	KUNDAN SINGH RAJESH KUMAR VS.	-	23-11-2024	1156	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	46/2020	27-09-2018	M/S C AND S HIMOINSA PVT.LTD VS. RAJ POWER PROJECTS	SHRUTI GUPTA VS. A.K. PASHA	-	08-11-2024	2231	YES	CONTESTED	NIL	NIL	
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS Comm	84/2021	05-04-2021	M/S BANSAL SALES CORPORATION PVT. LTD. VS M/S SWASTIK ENTERPRISES	ABHISHEK AGGARWAL	9811114489	27-11-2024	1327	YES	DECREED	27-11-2024	0 (on same day)	
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	CS(COMM)	3/24	04.01.2024	BANK OF BARODA VS MANISH BANSAL	UMESH JOSHI	9910568669	05.11.2024	306	-	CONTESTED	No Execution filed till date	-	
				CS(COMM)	14/2024	23.01.2024	BANK OF BARODA VS RAJNI BANSAL	UMESH JOSHI	9910568669	05.11.2024	287	-	CONTESTED	No Execution filed till date	-	
				CS(COMM)	51/2022	04.06.2022	RAJ KUMAR SARASWAT VS SMT FALAK NAAZ AND OTHERS	RAJIV BAKSHI	9891695725	11.11.2024	891	-	CONTESTED	No Execution filed till date	-	
				CS(COMM)	54/2022	04.06.2022	SARASWAT GARMENTS PVT LTD VS SMT. FALAK NAAZ	RAJIV BAKSHI	9891695725	11.11.2024	891	-	CONTESTED	N/A	-	

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47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	603	Commercial Suit	CS COMM. 69/2024	07.02.2024	AG TRADERS VS BUDDHYA RETIAL PRIVATE LTD.	AKUL MEHANDUR, VANDANA	9873730409, 9667538600	06.11.2024	273	YES	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 463/2023	11.02.2022	VIDHYA VS KAPIL YADAV	JATIN, RAKESH TIWARI	9899934315, 9654796886	14.11.2024	1007	NO	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 19/2024	10.01.2024	INDOLOG LOGISTICS PVT LTD. VS LEATHER TREND	SANDEEP KUMAR, YONUS SULTAN	9310934697, 8755081093	21.11.2024	316	YES	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 20/2024	10.01.2024	INDOLOG LOGISTICS PVT LTD. VS SSMP LETHER TREND	SANDEEP KUMAR, YONUS SULTAN	9310934697, 8755081093	21.11.2024	316	YES	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 7/2024	05.01.2024	SHREE GANESH INDUSTRIES VS RADHEY ENTERPRISES	VARESH KUMAR, RAHUL KHANDEWAL	9811059395, 9711788029	25.11.2024	325	YES	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 112/2024	26.02.2024	EAGLE EYE SECURITY AND CONSULTANCY VS DYNAMIC ANUR LLP	PUNEET SRIVASTAVA, BRAHMA NAND PRASAD	7042607290, 9818615398	28.11.2024	276	YES	ALLOWED	NIL	NIL	RECOVERY SUIT

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48	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH WEST	613	Commercial Suit	CS (COMM)/ 542/2022	30-11-2022	M/S UNION BANK OF INDIA Vs GURU NANAK SALES	Sh. Rajender Yadav	9312046733	05-11-2024	706	DECREED	NA	NA	RECOVERY	
			613	Commercial Suit	CS (COMM)/ 297/2023	08-06-2023	CANARA BANK Vs LALIT KUMAR AGARWAL	Sh. Arpit Kishore	9903431804	14-11-2024	565	DECREED	NA	NA	RECOVERY	
			613	Arbitration Petition	OMP (I)(COMM.)/8/2024	20-04-2024	Medzak Healthcare Private Limited Vs Rosh Technologies Private Limited	Sh. Samarjit Chauhan	9999747409	09-11-2024	213	Disposed	NA	NA	Section 9 of Arbitration	
			613	Arbitration Petition	ARB. A. (COMM.)/7/2024	12-07-2024	Express Service Vs HEROFINCORP	Sh Ravi Kant	9711941085	26-11-2024	137	Allowed	NA	NA	Section 37 of Arbitration	
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	614	COMMERCIAL SUIT	CS(COMM) 32/2024	12.01.2024	Preeti Anand Vs Vijay Goel	MR. VISHAL CHHABRA	9873830292	29.11.2024	322 DAYS	NIL	DISMISSED	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 42/2021	06.02.2021	M/S. SUNRISE EMBEDDED SOLUTIONS PVT. LTD. Vs M/S. GRAFFITI SIGNGRAPHICS PVT.	MR. ANUPAM DWIVEDI	9891629964	30.11.2024	1299 DAYS	NIL	DECREED	NIL	NIL	
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS(COMM)	288/2023	06.06.2023	HARISH KUMAR VS MUNICIPAL CORPORATION OF DELHI	SKULDEEP VERMA	9999834393	04.11.2024	517 DAYS	YES	CONTESTED-DECREED			
			509	CS(COMM)	289/2023	06.06.2023	HARISH KUMAR VS MUNICIPAL CORPORATION OF DELHI	SKULDEEP VERMA	9999834393	04.11.2024	517 DAYS	YES	CONTESTED-DECREED			
			509	OMP(COMM)	6/2024	23.03.2024	SHYAM PRASAD YADAV VS AAR KAY FINLEASE LTD.	SUDHIR ROY	9213419165	06.11.2024	228 DAYS	NO	CONTESTED-ALLOWED			
			509	EXECUTION (COMM)	472/2023	20.09.2021	AARKAY FINLEASE VS SHYAM PRASAD YADAV	VIKAS DEEP JAIN	9899409082	06.11.2024	403 DAYS	NO	CONTESTED-DISMISSED			
			509	CS(COMM)	253/2023	25.05.2023	SUNIL AGGARWAL VS M/S AVS ENTERPRISES	SHARM VIKAS VIR	9818365011	30.11.2024	555 DAYS	YES	CONTESTED-DISMISSED			